

(c) the cash incentives and benefits accrued to Andhra Pradesh during the period 1 April, 2010 to 31 October, 2010;

(d) whether Marine Products Export Development Authority (MPEDA) is doing less than proportionate activity in Andhra Pradesh; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The quantum and value of marine products exported during 1 April, 2010 to 31 October, 2010 from India and Visakhapatnam port are given below. There were no marine products exports through Kakinada Port during the period:—

Details	Total Exports from India	Exports through Visakhapatnam port
Quantity (Tonnes)	3,62,919	20,443
Value (Rs. crore)	6,374.00	785.99
Value (USD million)	1,401.48	171.70

(c) The details of the cash incentives and benefits accrued to the farmers/beneficiaries in Andhra Pradesh during the period 1st April, 2010 to 31st October, 2010 are listed below:—

- (i) Assistance of Rs. 97.4 lakhs under Sea Freight Assistance Scheme.
- (ii) Subsidy assistance of Rs. 2.04 lakhs to 7 beneficiaries for installation of insulated fish hold onboard fishing vessels.
- (iii) Interest Subsidy of Rs. 16.78 lakhs to 3 exporters.
- (iv) Subsidy assistance Rs. 1.91 lakh for setting up of Effluent Treatment Plant.
- (v) Subsidy assistance of Rs. 26.60 lakhs for 36 beneficiaries under Culture Fisheries scheme.
- (vi) 285 workers engaged in the fish processing/pre-processing units were covered under Group Insurance Scheme of MPEDA.

(d) and (e) No, Sir.

**Research programme at Rajiv Gandhi Centre for Aquaculture**

2338. SHRI MANI SHANKAR AIYAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether building work at the Rajiv Gandhi Centre for Aquaculture near Sirkazhi in

Tamil Nadu has been completed and if not the target date by when the work is expected to be completed;

(b) whether staff, faculty and visiting trainers have been put in place, as also training curriculae and training programmes have been prepared, for initiating regular training course for local fisher-folk and trainees from rest of the country;

(c) whether research programmes are in hand to make the Centre a centre of academic excellence; and

(d) the proposed calendar of events for financial year 2011-2012?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. The building work under phase-I of Technology Transfer Training and Administrative Complex of the Rajiv Gandhi Centre for Aquaculture (RGCA) at Karaimedu Village, Sirkali Taluk has been completed.

(b) Yes, Sir.

(c) There is no proposal at present, to make this Centre a centre of academic excellence.

(d) The calendar of events for 2011-12 has not yet been prepared.

#### **Green SEZs**

2339. SHRI B.S. GNANADESIKAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has developed guidelines for establishment of Green Special Economic Zone in the country and over 2 lakh hectares of land is earmarked for the industrial and mixed use through the proposed establishment of about 580 SEZs;

(b) if so, whether following sustainable and environment friendly norms for the Green Special Zone would help to mitigate pollution concern; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Guidelines have been issued in October, 2010 regarding energy conservation in Special Economic Zones (SEZs). These guidelines are to be implemented by SEZs in respect of proposed and under construction units by Developer/Co-Developer. The details of these guidelines are available on the website: [www.sezindia.nic.in](http://www.sezindia.nic.in).

(b) and (c) Individual buildings coming within the SEZ are also required to follow all the applicable green guidelines e.g. waste management, plantation, site preservation and restoration etc. to help mitigate pollution concerns.